

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 27

IA 641/2024 In C.P. (IB)/4593(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **09.05.2024**

NAME OF THE PARTIES: **VISHAL STEELS V/s NDOTECH**
INDUSTRIAL SOLUTIONS PVT LTD

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA 641/2024 –

1. Adv. Raina Birla appeared for the Resolution Professional.
2. Learned Counsel for the RP informs that issue of fees has already been settled and there are no fees left.
3. Hence, seeks withdrawal of the IA No. 641/2024.
4. In view of aforesaid, **IA No. 641/2024** is **disposed of** as **withdrawn**.
5. List this matter on **06.06.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna